



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26<sup>th</sup> September, 2022

**NOTICE**

Please take notice that the following matter listed on 27.09.2022 in the Court-II will not be taken up due to non-availability of the Bench. The next date will be notified later:

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 729 of 2021  (PH)	Rupinder Singh Gill Vs. Three C Universal Developers Pvt. Ltd. Through Resolution Professional Rakesh Kumar Gupta	Prachi Johri	Abhishek Anand  Viren Sharma  Rakesh Kr. Gupta- RP

By order of Hon'ble Chairperson

-Sd/-

Registrar